No. E-12017/01/2019-HR

Food Safety and Standards Authority of India A Statutory Authority under Ministry of Health & Family Welfare, Govt. of India (HR Division)

FDA Bhavan, Kotla Road, New Delhi-110 002

The 25 June, 2019

CIRCULAR

Subject: Filling up of the post of Assistant Director in the Food Safety and Standard Authority of India HQ, New Delhi and Regional Offices at New Delhi, Mumbai, Chennai, Kolkata and Guwahati through transfer on deputation on foreign service terms/Short Term Contract basis - reg.

The Food Safety and Standards Authority of India (FSSAI) is a statutory Authority set up under the Food Safety and Standards Act, 2006 for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption.

- 2. FSSAI proposes to fill-up positions from officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Statutory or Autonomous Organisations on transfer on deputation on Foreign Service terms/ short term contract basis as per the details contained in Annexure–I. Applicants fulfilling the eligibility criteria & experience, etc may apply online on the link available on the FSSAI website i.e. www.fssai.gov.in. The last date of online application is 31.07.2019.
- 3. The period of deputation would be initially for three years. Further extension beyond three years would be subject to performance evaluation in the organization. The terms of deputation including pay of the officials selected on deputation will be governed by provisions laid down in the Department of Personnel and Training's Office Memorandum No.6/8/2009-Estt.(Pay II) dated 17th June, 2010 and other orders/guidelines issued in this regard from time to time. The period of deputation, in case of employees already on deputation in another ex-cadre post including the period of deputation held immediately preceding this appointment in the same or some other organization/Department shall not exceed five years. The maximum age limit for appointment on deputation shall be **56 years** on the last day of receiving the applications. The upper age limit may be relaxed in exceptional cases of meritorious candidates.
- 4. The Food Authority reserves the right not to fill up all or any of the vacancies or to cancel the advertisement at any stage.
- 5. Applicants, short listed for interview are required to bring printout of the application form duly certified by the employer alongwith No Objection Certificate in the

prescribed format from the employer and other supporting certificates/ documents (Integrity certificate, vigilance clearance, Major/Minor penalty imposed during the last ten years and upto-date photocopies of APARs for the last 5 years duly certified copies) at the time of interview.

(Vinay Numar Tarun) Assistant Director Tel. 011-23214135

To

- 1. All Ministries/Departments/Organisations of Govt. of India/State Govt./UTs/ Autonomous Bodies as per Standard list.
- 2. The Under Secretary (Food), Department of Health and Family Welfare, Ministry of Health and Family Welfare, Nirman Bhawan, New Delhi- with a request to kindly send the advertisement to Department of Personnel and Training for uploading the advertisement on DOP&T website for wide circulation.
- 3. IT Division- for uploading on www.fssai.gov.in.

Posts proposed to be filled up in FSSAI on transfer on deputation basis/ short term contract basis

Post- Assistant Director, Pay Level-10, No of Posts-10

Eligibility/ Experience: Officers of the Central Government or State Governments or Union Territories or Universities or Recognized Research Institutions or Public Sector Undertakings or Semi–Government, Authority, Statutory or Autonomous Organisations:-

(a)(i) Holding analogous post on regular basis in the parent cadre or department; or

(ii) with two years regular service in the grade rendered after appointment thereto on a regular basis in pay Level 8 or equivalent in the parent cadre or department; or

(iii) With three years regular service in the grade rendered after appointment thereto on a regular basis in Pay Level 7 or equivalent in the parent cadre or department; or

(iv) With eight years regular service in the grade rendered after appointment thereto on a regular basis in the Pay Level 6 or equivalent in the parent cadre or department and

(b) Possessing the educational qualification and experience as under-

(i)Bachelor's Degree from a recognised University or Institution; and relevant experience in handling administration, finance, human resource development or/ and vigilance and accounts matters.

Desirable: MBA degree from a recognised university or Institution

(ii) Degree of Law from a recognised University or institution with experience of handling legal matters or working experience as Law Officer in a reputed Government or Autonomous body or Research Institutions or Universities or Public Sector Undertakings.

Certification by the Employer/ Cadre Controlling Authority

(To be submitted by the candidate at the time of interview)

The information/ details provided in the online application by the applicant are true and correct as per the facts available on records. He/she possesses educational qualifications and experience mentioned in the vacancy Circular. If selected, he/she will be relieved immediately.

2 Also certified that;

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt.
- ii) His/Her integrity is certified.
- iii) His/ Her CR Dossier in original is enclosed/photocopies of the ACRs for the last 5 years duly attested by an officer of the rank of Under Secretary of the Govt, of India or above are enclosed.
- iv) No major/ minor penalty has been imposed on him/ her during the last 10 years **Or** A list of major/ minor penalties imposed on him/ her during the last 10 years is enclosed. (as the case may be).

	Countersign	
(Employe	r/Cadre Controlling	Authority with Seal)